

Counsel for the Petitioner undertakes to get in touch with Registry to ensure listing of these three O3 avoidance applications.

- 6.** Ld. Counsels for both parties are directed to prepare the list of dates and events along with brief argument note.
- 7.** At request and by consent, list the matter **on 09.07.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

Shubham Pandya – 07.05.2024